

DIVISION BENCH
COURT - I

O-222

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/81(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH NOVEMBER, 2022, 10:30 A.M

IN THE MATTER OF	THE REGISTRAR OF COMPANIES VS FALKON INFRAPRO INDIA LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance (via video conferencing/physically)

ORDER

1. No one appears.
2. No one present today on behalf of the ROC. On the last date on 27.10.2022 as well as 20.09.2022, there was no representation on behalf of the petitioner. It appears that the petitioner is not interested to prosecute the matter.
3. Therefore, the CP is dismissed for non-prosecution.
4. File be consigned to the record.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**